

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1970
ANSWERED ON:05.08.2010
EXTENSION OF RAILWAY LINE IN TRIPURA
Sanjoy Shri Takam

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of areas in Tripura where the railway line has been extended so far and proposed to be extended;
- (b) whether the Railways have any policy for procurement of land, especially in tribal areas in reference to the existing and future projects respectively; and
- (c) the total compensation paid to the land owners so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

- (a): The railway line is already extended in Tripura State from Churaibari to Agartala. Further extension of line from Agartala to Sabroom has been taken up.
- (b): Land for railway projects is procured through the Land Acquisition Act, 1894 and Railways (Amendment) Act, 2008. As per guidelines issued by railways in this regard, minimum possible land is to be procured in a transparent and compassionate manner through negotiation with provision of job to one member of the land loser family. No forcible acquisition of land is to be undertaken.
- (c): An amount of Rs.60 crore has been paid to the State Government towards cost of land for new line from Agartala to Sabroom. The compensation is however being paid to land owners by the State Government.